

(21)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/2017
NAME OF THE PETITIONER : BEST HOISERY PROCESSING PVT LTD
UNDER SECTION : 560(6)/252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. ASHOKAPATHY
For. M/S. PASS ASSOCIATES

Advocate for
Petitioner

Sd/-
2/11/17.

B. Sarathbabu
For. RoC. Coim.

Advocate for
Respondent.

B. Sarathbabu

ORDER

Counsels for both the parties are present. Counsel for RoC submitted that time be granted to file additional report. At request, time is enlarged. Put up on 17.11.2017 at 10.30 A.M.

- Sd/-
MEMBER (TECHNICAL)
ghk

- Sd/-
MEMBER (JUDICIAL)